

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
RAJYA SABHA
QUESTION NO 02.03.2010
ANSWERED ON
RECOMMENDATION OF CBEC .

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Shri D. Raja

Will the Minister of COAL, HEALTH AND FAMILY WELFARE, INFORMATION AND BROADCASTING AND FINANCE be pleased to state :-

(a) whether it is a fact that the Central Board of Excise and Customs (CBEC) has recommended an overhaul of the Special Economic Zone (SEZ) Act, 2005 saying that it has detected gross violations of duty and tax concessions causing it to suffer a revenue loss of Rs. 1,75,000 crore till date; and

(b) if so, the details thereof and Government's reaction thereto?

ANSWER

MINISTER OF FINANCE

(SHRI PRANAB MUKHERJEE)

(a) No Sir,

(b) Does not arise in view of reply to (a) above.